



NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

C.P.No.144/2015 IA-42/2016

CORAM: Hon'ble Member (J) Ms. Manorama Kumari

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 27th July, 2017, 10.30 A.M

Name of the Company		Sarfaraz Alam -Versus- Pan Pacific Courier Pvt.Ltd. & Ors		
Under Section		397/398		
SI. No.	Representativ	Ition of Authorized ve (IN CAPITAL TERS)	Appearing on behalf of	Signature with date
1-2-3.	AVIRUP CHI Bernet R Ajay Lal 1	rasm Bisw	as Reigonder	Allaberje 27/7/17 & Benet Prasm Briswas Apry Ld Rohmy

27-07-2017 – CP No. 144/2015 – IA-42/2016- Sarfaraz Alam Vs. Pan Pacific Courier Pvt. Ltd. & Ors.

ORDER

The Ld. Lawyer on behalf of the petitioner as well as on behalf of the respondent(s) are present.

The matter is under settlement. The respondent has prayed for two weeks' time.

Heard; the prayer of the respondent is allowed; fixing 16-08-2017 for necessary orders.

MANORAMA KUMARI MEMBER(J)